

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 604/2023

MUSTKEEN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 18-04-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Dhananjay Garg, AOR

For Respondent(s)

Mr. Shailendra Bhardwaj, AOR

Mr. Vishwa Pal Singh, AOR
Mr. Prateek Rai, Adv.
Mr. Ashish Pandey, Adv.
Mr. Akash, Adv.
Mr. Shubham Saxena, Adv.
Mr. Adarsh Pandey, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Both respondents are duly represented.

Records of the case have not been received.

Registry to issue D.O. Letter in this regard.

List again on 10.7.2023.

PAVANESH D.
Registrar